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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB).No. 357/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Madoorie Tea Estate Pvt Ltd and Antarctica Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of <i>Operational Creditor</i>	Signature with date

- ① MUKTA RANI SINGHA For the *Operational Creditor*
Mukta Rani Singha
Advocate
- ② KAUSHIK BANERJEE
Kaushik Banerjee (Adv.)

ORDER

Ld. Counsels for the operational creditor are present.

No time left.

List the matter on 16/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)

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